about 50,000 private (shallow) tubewells and 1,000 State (deep) tubewells.

(b) The total area to be irrigated by groundwater schemes is estimated at 1.5 million acres per annum.

#### Wage Board For Workers in Film Industry

- \*1175. SHRI S. KUNDU: Will the Minister of LABOUR AND REHABILITATION be pleased to state:
- (a) whether Government appointed a Study Group in 1965 to go into the question of appointment of National Wage Board for workers in the Film Industry;
- (b) if so, the main recommendations thereof;
- (c) when Government propose to appoint a National Wage Board for workers in the Film Industry; and
- (d) the reasons for the delay in arriving at a decision to appoint such a wage board?

# THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI): (a) Yes, Sir.

- (b) The Group recommended the appointment of a Centrol Wage Board for Film Industry.
- (c) and (d). It is proposed to take up this matter after the Report of the Bipartite Committee on Wage Boards constituted by the Standing Labour Committee at its last. Session on 30th September 1967, has been made available.

### Unemployment Insurance Scheme

#### \*1177. SHRI K.M. ABRAHAM: SHRI K. RAMANI:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether Government have circulated the proposed Unemployment Insurance scheme to Central Trade Union Organisations; and
- (b) if so, whether Government have received their reaction?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOY-

- MENT AND REHABILITATION (SHRI S. C. JAMIR): (a) The Draft Scheme was circulated to the interests concerned including the Central Workers' Organisations in November, 1965. The proposed Scheme has also since been discussed at tripartite meetings at which the Central Organisations of Workers are represented.
- (b) Yes. The Workers' Organisations have generally welcomed the scheme.

## गेहूँ का बसूली मूल्य

- \*1178. श्री रघुवीर सिंह ज्ञास्त्री: श्रया साच तथा कृषि मंत्री यह बात बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि कई राज्यों ने केन्द्रीय सरकार से गेहूँ का वसूली मूल्य बढ़ाने का ग्रनुरोघ किया है:
- (स) यदि हां, तो इस सम्बन्ध में क्या निर्णय किया है : ग्रीर
- (ग) सभी राज्यों में लगमग एक से वसूली मूल्य निर्घारिता करने के लिए क्या कार्यवाही की गई है ?
- साध, कृषि, सामुदायिक विकास तथा सहकार मंत्रासय में राज्य मंत्री (श्री ग्रन्ना-साहिब शिन्दे) : (क) जी नहीं।
  - (ख) प्रश्न ही नहीं उठता ।
- (ग) 1968-69 में गेहूँ के निम्नलिखित श्रिविप्राप्ति मूल्य घोषित किए गए हैं जो कि सभी राज्यों के लिए एक समान लागू होते हैं:-

स्प्रधारण मैक्सिकन 76 रुपये प्रति क्विटल

बढिया ... 81 रुपये प्रति क्विटल

#### Employees' Provident Fund Organisation

- \*\*1179. SHRI S. M. BANERJEE: Will the Minister of LABOUR AND RE-HABILITATION be pleased to state:
- (a) whether it is a fact that a firm of Efficiency Experts HBCON' was